Laying of gas pipeline from Jagdishpur to Haldia

717. SHRI T.K. RANGARAJAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Gas Authority of India Limited (GAIL) is planning to lay gas pipeline from Jagdishpur, Uttar Pradesh to Haldia, West Bengal;
 - (b) if so, the details of the project;
 - the name of the important places through which the pipeline will pass; and (c)
 - (d) the tentative date of augmentation and completion of the project?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Yes, Sir, GAIL has been authorized by Ministry of Petroleum and Natural Gas to lay natural gas pipeline from Jagdishpur (Uttar Pradesh) to Haldia (West Bengal). GAIL has planned to execute Jagdishpur-Haldia Pipeline project (JHPL) in phases. Phase-I of the pipeline project having a total length of 747 km and an estimated investment of ₹ 3957 crore has been approved by GAIL Board for execution. The cadastral survey shall be completed by June 2015.

(c) and (d) The proposed pipeline will pass through the States of Uttar Pradesh, Bihar, Jharkhand and West Bengal and cities of Phulpur, Gorakhpur, Varanasi, Gaya, Patna and Barauni shall be connected under Phase-I. The pipeline is scheduled to be commissioned by 2018-19.

Making 'give it up' LPG subsidy plan compulsory

718. SHRIMATI SAROJINI HEMBRAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government proposes to make the 'give it up' LPG subsidy plan compulsory for the tax payers of our country;
 - (b) if so, the details thereof and by when such decision is likely to be taken; and
- (c) how much of LPG subsidy can be saved if such a decision is taken by Government?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) No such proposal is under consideration of the Government.

(b) and (c) Does not arise in view of (a) above.